

(क) क्या भारत में कृषि के सब्सिडी में एक सर्वेक्षण वर्ष 1972-73 तथा 1973-74 के दौरान किया गया था,

(ख) यदि हाँ, तो प्रत्येक राज्य में प्रत्येक वर्ष कितनी वन-भूमि, रेगिस्तानी भूमि तथा बंजर भूमि को कृषि योग्य बनाया गया, और

(ग) इससे पूर्व प्रत्येक राज्य में कितनी भूमि कृषि योग्य थी?

**कृषि मंत्रालय में राज्य मंत्री (श्री बी० पी० मोदी):** (क) भारत सरकार ने ऐसा कोई सर्वेक्षण नहीं किया है।

(ख) राज्या में प्राप्त सूचना के अनुसार चौथी पंचवर्षीय योजना के दौरान नवम्बर 1972 तक कुल 1,61,803 हेक्टर कृषि योग्य परती भूमि का मुद्धार किया गया था। इस सब्सिडी में राज्यवार व्यापक विवरण-1 में दिया गया है। जहाँ सभा टिप्पण रखी है। गंगा है तथापि विभिन्न श्रेणियाँ की भूमि के बारे में अलग अलग आकड़े उपलब्ध नहीं हैं।

(ग) 1970-71 (नवीनतम उपलब्ध वर्ष) के दौरान अलग-अलग राज्यों में कृषि योग्य भूमि का विवरण-2 सभा पटल पर रख दिया गया है।

[मंत्रालय में रखा गया दस्तावेज़ संख्या/LT 8168/74]

**U.G.C. Committee on Development and Reorganisation of Calcutta University**

\*310 SHRI SAMAR GUHA Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state.

(a) whether the University Grants Commission Committee on Development and Reorganisation of the Calcutta University has submitted its report;

(b) if so, the text of the five recommendations made by the Committee,

(c) whether the Committee observed in its report that "if a new University is at all to be set up in the State of West Bengal, Midnapore would have a strong claim", and

(d) if so, when the Government will implement the report as a whole and for setting up a University at Midnapore particularly?

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (PROF S NURUL HASAN) (a) to (d) The Committee on Calcutta University, appointed by the University Grants Commission, has recently submitted its report to the Commission. The report is under examination of the Commission.

**Revision of Formula for Allotment of Fertiliser to States**

\*312 SHRI SUKHDEO PRASAD VERMA Will the Minister of AGRICULTURE be pleased to state

(a) whether in view of the State Government's demand for higher quota of fertiliser Government are re-considering the recently evolved formula regarding fertiliser entitlement of each State and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNA SAHEB P SHINDE) (a) and (b) The Government have evolved a method for assessing fertiliser requirement of each State in relation to the levels of application of fertiliser achieved in the State, and to the proposed production programmes. A committee consisting of officials of the Government of India and representatives of certain State Governments has been constituted to examine the method and suggest modifications. The committee has not finalised its report yet.